

SL. No.4

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.09.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1952/2024 in Company Petition IB/136/7/2023
NAME OF THE COMPANY	Agarwal Reality Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Maharashtra
NAME OF THE RESPONDENT(S)	Agarwal Reality Developers Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1952/2024

Present: Ld. Counsel Mr. Varun Ambati for the Applicant.

This is an application filed by the Resolution Professional to take on record the Report. The report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)